

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-55-2020

Starwood Hotels & Resorts India Pvt. **Applicant**
Ltd.

Versus

M/s. Sterling Holiday Resorts (India)
Ltd. And ors. **Respondents.**

Shri J. E. Coelho Pereira, Senior Advocate with Shri Vinod Korgaonkar, Advocate for the Applicant.

None for the Respondents.

Coram : NUTAN D. SARDESSAI, J.
Date : 3rd July, 2020

P.C.:

Shri J. E. Coelho Pereira, learned Senior Counsel seeks enlargement of time by six weeks to file the written statement. Time extended by six weeks to file the written statement.

Deleted in terms
of Order dated
07.07.2020

~~2. Shri Pereira submits that he had informed Shri Shivan Desai, learned Advocate for the respondent no.1 that he would be seeking enlargement of time.~~

3. None for the respondent no.1.

Nutan D. Sardesai, J.

msr.